

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-505**  
IB-363/ND/2024

**IN THE MATTER OF:**

M/s. AMA Impex

**.....Applicant**

**Vs.**

M/s. Experio Tech Private Limited

**.....Respondent**

**SECTION**

U/s 9 IBC

**Order delivered on 16.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Ms. Reeva Chugh Arora, Mr. Salil Arora, Advs.

For the Respondent :

**ORDER**

This is a petition under Section 9 of the IBC. Heard the submissions made by the Ld. Counsel on behalf of the Petitioner. Issue notice to the Respondents for filing their response and appearance. Notice be issued by all means and proof of service be filed. List the matter on **02.09.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**